GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5
ANSWERED ON:23.02.2010
PENDING MERCY PETITIONS
Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of mercy petitions pending with the Government presently; and
- (b) the steps taken by the Government to process such petitions expeditiously?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The details of pending mercy petitions is enclosed as Annexure.
- (b): The cases of mercy petitions on receipt are processed expeditiously in consultation with the concerned Governments/ Departments for a final decision of the President of India under Article 72 of the Constitution. However, the power under Article 72 of the Constitution does not contain any limitation as to the time, in which the power conferred might be exercised.

Annexure referred to part (a) of the Lok Sabha Unstarred Question No.5 to be answered on 23-2-2010 regarding Pending Mercy Petitions

DETAILS OF PENDING MERCY PETITIONS UNDER ARTICLE 72 OF CONSTITUTION FROM CONDEMNED PRISONER

- 1. Gunneet Singh, Uttar Pradesh
- 2. Shyam Manohar, Sheo Ram, Prakash, Suresh, Ravinder and Harish, Uttar Pradesh.
- 3. Dharmender Kumar and Narender Yadav, Uttar Pradesh.
- 4. Piara Singh, Sarabjit Singh, Gurdev Singh and Satnam Singh, Punjab
- 5. Shobhit Chamar, Bihar.
- 6. Mohan and Gopi, Tamil Nadu.
- 7. Molai Ram and Santosh, Madhya Pradesh
- 8. Dharam Pal, Haryana
- 9. Mahender Nath Das, Assam
- 10. S.B. Pingale, Maharashtra.
- 11. Jai Kumar, Madhya Pradesh.
- 12. Suresh and Ramji, Uttar Pradesh
- 13. Murugan, Santhan and Arivu, Tamil Nadu.
- 14. Sheikh Meeran, Selvam and Radhakrishnan, Tamil Nadu.
- 15. Sattan and Guddu, Uttar Pradesh.
- 16. Om Prakash, Uttarakhand.
- 17. Devender Pal Singh, Delhi.
- 18. Simon, Ghanaprakash, Madaih, Bilavendra, Karnataka.
- 19. Praveen Kumar, Karnataka.
- 20. Satish, Uttar Pradesh.
- 21. Sushi! Munnu, Jharkhand.
- 22. Mohd. Afzal, Delhi.
- 23. Saibanna, Karnataka.
- 24. Kunwar Bhadur Singh and Karan Bahadur Singh, Uttar Pradesh.
- 25. Laliya Doom and Shivlal, Rajasthan.
- 26. Jafar Ali, Uttar Pradesh.
- 27. Sonia and Sanjeev, Haryana.
- 28. Bandu Baburao Tidake, Karnataka.
- 29. Bantu, Uttar Pradesh.